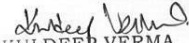


Annexure - 7
Name of the Corporate Debtor: Manthan Broadband Services Private Limited; Date of commencement of CIRP: 18.09.2019; List of creditors as on: 18.03.2021
List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Employee Provident Fund Organisation, Regional Office, Kolkata	Ministry of Labour			2,11,44,309	-	Unsecured	No	No	No	NA	0	0	0	2,11,44,309	Books of account not provided by the suspended board of directors of the Corporate Debtor
2	Employee State Insurance Corporation, Regional Office, Kolkata				1,22,15,965		Unsecured	No	No	No	NA	0	0	0	1,22,15,965	
3	Income Tax Department	Ministry of Finance			1,24,99,749		After scrutiny proceeding u/s 143(3) of the IT	No	No	No	NA	0	0	0	1,24,99,749	
Total					4,58,60,023							0	0	0	4,58,60,023	


KULDEEP VERMA
 IP Registration No.
 IBBI/PA-001/IP-P00014/2016-2017/10038
 Resolution Professional
 Manthan Broadband Services
 Private Limited